

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. 2446 /DHC/Gaz./G-3/2023

From

The Registrar General,
High Court of Delhi,
New Delhi.

To

1. The Principal District & Sessions Judge (Headquarter), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, South District, Saket Courts, Delhi.
3. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
4. The Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
5. The Principal District & Sessions Judge, South-West District, Dwarka Courts, Delhi.
6. The Principal District & Sessions Judge, Rouse Avenue Courts Complex, New Delhi.
7. The Principal District & Sessions Judge, South-East District, Saket Courts, Delhi.
8. The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
9. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
10. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.

Sub: North Zone-II Regional Conference on "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" on 29th & 30th April, 2023.

Sir/Madam,

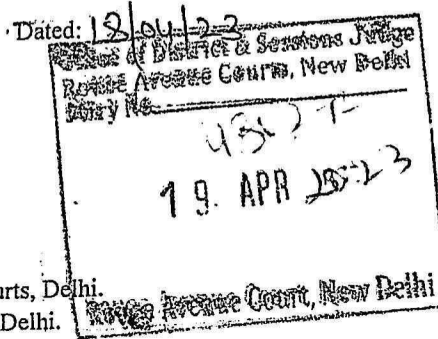
In continuation to this court's letters No. 1973-1976/DHC/Gaz./G-3/2023 dated 24.03.2023 and 2438-2440/DHC/Gaz./G-3/2023 dated 18.04.2023 (copy enclosed), I am directed to forward herewith letter No. HPJA/NZ Reg. Conf./2023/982 dated 12.04.2023, received from the Director, Himachal Pradesh Judicial Academy, Shimla, on the above subject, and to request you to kindly ask the nominated judicial officers to send their tour programme(s), contact number, email ID's directly to Himachal Pradesh Judicial Academy, Shimla on e-mail ID: ja-hp@nic.in.

Yours Sincerely

(Vinay Sharma)
Assistant Registrar (Gaz.-IB)
for Registrar General

Judicial Branch

19/04/2023
PO & SJ/RADC
19/4/2023



No. _____/DHC/Gaz./G-3/2023

Dated:

Copy forwarded to the following:-

- (i) The Director, Himachal Pradesh Judicial Academy, Shimla, 16 Mile, Shimla-Mandi National Highway, Shimla- 171014 along with the list of nominated Hon'ble Judges of this Court and Judicial officers of Subordinate Courts of Delhi, for information (e-mail: ja-hp@nic.in).
- (ii) The Registrar General, High Court of Himachal Pradesh, Ravenswood, Shimla - 171001, e-mail- highcourt-hp@nic.in, for information.

(Vinay Sharma)
Assistant Registrar (Gaz.-IB)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE -CUM- SPECIAL JUDGE
(PC ACT)(CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

No.Misc./Trng./RACC/Gaz./2023/ 3475-3484-D

Dated, Delhi the 19/04/2023.

Copy forwarded for information and necessary action to:-

1. Ms. Neelofer Abida Perveen, Ld. Spl. Judge(PC Act)(CBI), RACC, New Delhi.
2. The Drawing and Disbursing Officer, Central District, THC, Delhi.
3. The Branch In-charge, Administration, General, Filing, Pool Car, Care Taking, Facilitation Centre, RACC, New Delhi.
4. P.S. to Ld. Principal Distt. & Sessions Judge-cum-Spl Judge (PC Act) (CBI), RACC, New Delhi
5. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website.

19.04.23
(Arun Bhardwaj)
Officer In-charge (Judicial)/
for Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex, New Delhi.

HIGH COURT OF DELHI
Shershah Road, New Delhi

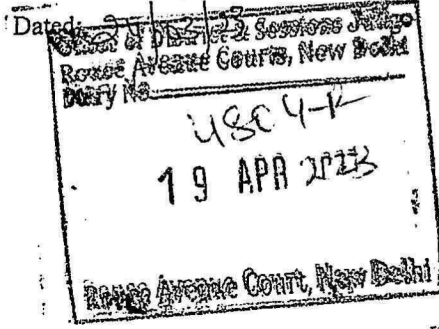
No. 1074 /DHC/Gaz./G-3/2023
19/04/23
1972

From

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.0755-2696904, Tel: 0755-2696669]



Sub: North Zone-II Regional Conference on "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" [P-1332] (29th & 30th April, 2023).

Sir,

I am directed to refer to your letter No. NJA/Dir/P-1332/2023/698 dated 13.03.2023, on the above subject, and to say that Hon'ble the Chief Justice has been pleased to nominate the following Judicial Officers for attending the programme No. P-1332, North Zone -II Regional Conference having the theme "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" scheduled to be held on 29th & 30th April, 2023 at Shimla (HP), to be organized by National Judicial Academy, Bhopal in collaboration with the High Court of Himachal Pradesh and the Himachal Pradesh Judicial Academy:-

Names of the nominated officers	
1.	Ms. Shalinder Kaur, Principal District & Sessions Judge, South-East, Saket, Delhi
2.	Mr. Praveen Kumar, Principal District & Sessions Judge, North-East, KKD, Delhi
3.	Mr. Ravinder Dudeja, Registrar General, Delhi High Court, New Delhi
4.	Mr. Vinod Kumar, Principal District & Sessions Judge, West, THC, Delhi
5.	Ms. Shail Jain, Principal District & Sessions Judge, Shahdara, KKD, Delhi
6.	Mr. Kanwaljeet Arora, Registrar (Vigilance), Delhi High Court, New Delhi
7.	Mr. Kapil Kumar, CMM, West, THC, Delhi
8.	Mr. Siddhartha Malik, CMM, Central, THC, Delhi
9.	Mr. Puneet Pahwa, CMM, South, Saket, Delhi
10.	Mr. Shirish Aggarwal, CMM, North-East, KKD, Delhi

Judicial Branch

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11.	Ms. Shivani Chauhan, CMM, South-East, Saket, Delhi
12.	Mr. Rohit Gulia, CMM, North-West, Rohini, Delhi
13.	Ms. Snigdha Sarvaria, CMM, New Delhi, Patiala House Courts, New Delhi
14.	Ms. Preeti Parewa, CMM, Shahdara, KKD, Delhi
15.	Mr. Anurag Dass, ACMM, Central, THC, Delhi
Computer Committee Members of Delhi District Courts	
16.	Mr. Pawan Kumar Jain, Chairman (IT & Digitization), Central District, RACC, Delhi
17.	Ms. Neelofer Abida Perveen, Special Judge (PC Act) (CBI), RACC, New Delhi
18.	Mr. Sudhanshu Kaushik, ADJ+ Wakf Tribunal, New Delhi, Patiala House Courts, New Delhi
19.	Mr. Sunil Kumar Sharma, ASJ, West, THC, Delhi
20.	Mr. Sushil Kumar, ASJ (FTSC) (RC), South-West, Dwarka, Delhi

Yours Sincerely



(Surender Pal) o/c
Deputy Registrar (Gaz.-IB)
for Registrar General

1973 — 1976


No. _____/DHC/Gaz./G-3/2023

Dated: 24/03/2023

1. Copy along with copy of letter dated 13.03.2023 received from the Director, National Judicial Academy forwarded to the following Principal District & Sessions Judges for information and necessary action:-
 - (i) The Principal District & Sessions Judge, South-East District, Saket Courts, Delhi.
 - (ii) The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
 - (iii) The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
 - (iv) The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
2. Copy along with copy of letter dated 13.03.2023 received from the Director, National Judicial Academy forwarded to the following Principal District & Sessions Judges with the request to inform the nominated Judicial Officers under their respective control accordingly:-
 - (i) The Principal District & Sessions Judge (Headquarter), Tis Hazari Courts, Delhi.
 - (ii) The Principal District & Sessions Judge, South District, Saket Courts, Delhi.
 - (iii) The Principal District & Sessions Judge, North-West District, Rohini Courts,

Delhi.

- (iv) The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
 - (v) The Principal District & Sessions Judge, South-West District, Dwarka Courts, Delhi.
 - (vi) The Principal District & Sessions Judge, Rouse Avenue Courts Complex, New Delhi.
 - (vii) The Principal District & Sessions Judge, South-East District, Saket Courts, Delhi.
 - (viii) The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
 - (ix) The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
 - (x) The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
3. The Registrar General, High Court of Himachal Pradesh, Ravenswood, Shimla – 171001, e-mail- highcourt-hp@nic.in.
 4. Copy along with copy of letter dated 13.03.2023 received from the Director, National Judicial Academy forwarded to the followings with the request to bring the same to the notice of Worthy Registrar General and Worthy Registrar (Vigilance) of this Court:-
 - (i) JR-cum-PA to Registrar General, Delhi High Court, New Delhi.
 - (ii) PA to Registrar (Vigilance), Delhi High Court, New Delhi.


(Vinay Sharma) o/c

Assistant Registrar (Gaz.-IB)

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19/03/22

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. /DHC/Gaz./G-3/2023

Dated

Office of District & Sessions Judge
Rajeev Avenue Court, New Delhi
Duty No. 11805
19 APR 2022
Rajeev Avenue Court, New Delhi

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.+91 755-2696904, Tel: 0755-2696766]
Email: rgoda@nja.gov.in

Sub: North Zone-II Regional Conference on "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" [P-1332] (29th & 30th April, 2023).

Sir,

In continuation to this court's letter No. 1972/DHC/Gaz./G-3/2023 dated 24.03.2023, on the above subject, I am directed to say that Hon'ble the Chief Justice has been pleased to exempt (i) Ms. Shalinder Kaur, Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi, (ii) Mr. Ravinder Dudeja, Registrar General, Delhi High Court, and (iii) Mr. Kanwaljeet Arora, Registrar (Vigilance), Delhi High Court from attending the programme no. P-1332, North Zone -II Regional Conference having the theme "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" scheduled to be held on 29th & 30th April, 2023 at Shimla (HP), to be organized by National Judicial Academy, Bhopal in collaboration with the High Court of Himachal Pradesh and the Himachal Pradesh Judicial Academy and in their place Mr. Prem Kr. Barthwal, District Judge (Commercial Court), South District, Saket Courts, Delhi and Mr. Pankaj Gupta, District Judge (Commercial Court), South-West District, Dwarka Courts, Delhi have been nominated for attending the said programme.

Yours Sincerely,

(Vinay Sharma)
Assistant Registrar (Gaz.-IB)
for Registrar General

Judicial branch

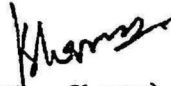
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19/04/2022
PO & SJ/RADC
19/4/2022

2438-2440

No. _____/DHC/Gaz./G-3/2023

Dated 18/04/23

1. Copy along with copy of letters dated 13.03.2023 and 12.04.2023 received from the Director, National Judicial Academy and the Director, Himachal Pradesh Judicial Academy, Shimla respectively forwarded to the following Principal District & Sessions Judges with the request to inform the nominated Judicial Officers under their respective control accordingly and to ask them to furnish their contact details, e-mail Id's and tour programme directly to Himachal Pradesh Judicial Academy, Shimla:-
 - (i) The Principal District & Sessions Judge, South District, Saket Courts, Delhi.
 - (ii) The Principal District & Sessions Judge, South-West District, Dwarka Courts, Delhi.
2. Copy forwarded for information and necessary action to:-
 - (i) The Principal District & Sessions Judge, South-East District, Saket Courts, Delhi.
 - (ii) JR-cum-PA to Registrar General, Delhi High Court, New Delhi with the request to bring the same to the notice of Worthy Registrar General of this Court.
 - (iii) PA to Registrar (Vigilance), Delhi High Court, New Delhi with the request to bring the same to the notice of Worthy Registrar (Vigilance) of this Court.
3. The Registrar General, High Court of Himachal Pradesh, Ravenswood, Shimla - 171001, e-mail- hicourt-hp@nic.in.



(Vinay Sharma)
Assistant Registrar (Gaz.-IB)



HIMACHAL PRADESH JUDICIAL ACADEMY, SHIMLA

16 Mile, Shimla-Mandi National Highway, District Shimla - 171014

[Est. vide Notification No. Home (E) 3-17/2003-II dated 24th November 2005]

Phone: 0177-2779960

Telefax: 0177-2779960

e-Mail: ja-hp@nic.in

Web: www.hpsja.nic.in

Ref. No.: HPJANZ Reg. Conf./2023/ 982

Dated: 12.04.2023

To

The Worthy Registrar General,
High Court of Delhi,
Sher Shah Road, New Delhi - 110503

7

Office of District & Sessions Judge
Rouse Avenue Courts, New Delhi
Diary No. 11366 A
19 APR 23
Rouse Avenue Court, New Delhi

Subject: North Zone-II Regional Conference on "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" on 29th & 30th April, 2023.

Sir,

"Jai Hind"

I have the honour to submit that the North Zone-II Regional Conference on "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" on 29th & 30th April, 2023 is to be held at Hotel Peterhoff, Chaura Maidan, Shimla.

I may, therefore, request your goodself to kindly send the list and tour programme(s) of Hon'ble Judges of your High Court coming to Shimla for participating in the aforesaid Conference, at the earliest so that the boarding & lodging arrangements for Their Lordships' are in a smooth manner.

It is also requested your goodself to please send the list of Judicial Officers nominated for attending the aforesaid Regional Conference along with their contact numbers and email IDs. The nominated Judicial Officers may please be advised to send their tour programme(s) to the Academy at the earliest possible.

Thanking you,

Yours faithfully,

Rajeev Balli
(Rajeev Balli)
Director

Dated: 12.04.2023

Endst. No.: HPJANZ Reg. Conf./2023/

Copy forwarded information and further necessary action to:

1. The Ld. Registrar (Administration), National Judicial Academy, Bhadbhadra Road, P.O. Suraj Nagar, Bhopal - 462 044 (M.P.).
2. The Ld. Director, Delhi Judicial Academy, Sector 14, Dwarka, New Delhi-110078 [Phone: 011-28036684, Fax: 011-28036683 & Email: dja@nic.in].

Sd/- DELHI HIGH COURT
Director Gazette Branch
Diary No. 1742
Dated: 15/04/2023

Judicial Branch

M
19/04/2023

PO 2885/RADC

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13/04/2023
R/B

13/4/2023

JRUGAZ-IB
15.4.2023
JA (Gaz. ID)

15/4/23

Names of the nominated Judicial officers

1.	Mr. Praveen Kumar, Principal District & Sessions Judge, North-East, KKD, Delhi
2.	Mr. Vinod Kumar, Principal District & Sessions Judge, West, THC, Delhi
3.	Ms. Shail Jain, Principal District & Sessions Judge, Shahdara, KKD, Delhi
4.	Mr. Kapil Kumar, CMM, West, THC, Delhi
5.	Mr. Siddhartha Malik, CMM, Central, THC, Delhi
6.	Mr. Puneet Pahwa, CMM, South, Saket, Delhi
7.	Mr. Shirish Aggarwal, CMM, North-East, KKD, Delhi
8.	Ms. Shivani Chauhan, CMM, South-East, Saket, Delhi
9.	Mr. Rohit Gulia, CMM, North-West, Rohini, Delhi
10.	Ms. Snigdha Sarvaria, CMM, New Delhi, Patiala House Courts, New Delhi
11.	Ms. Preeti Parewa, CMM, Shahdara, KKD, Delhi
12.	Mr. Anurag Dass, ACMM, Central, THC, Delhi
13.	Mr. Pawan Kumar Jain, Chairman (IT & Digitization), Central District, RACC, Delhi
14.	Ms. Neelofer Abida Perveen, Special Judge (PC Act) (CBI), RACC, New Delhi
15.	Mr. Sudhanshu Kaushik, ADJ+ Wakf Tribunal, New Delhi, Patiala House Courts, New Delhi
16.	Mr. Sunil Kumar Sharma, ASJ, West, THC, Delhi
17.	Mr. Sushil Kumar, ASJ (FTSC) (RC), South-West, Dwarka, Delhi
18.	Mr. Prem Kr. Barthwal, District Judge (Commercial Court), South District, Saket Courts, Delhi
19.	Mr. Pankaj Gupta, District Judge (Commercial Court), South-West District, Dwarka Courts, Delhi